Statement

ILLUSTRATIVE LIST OF CTV COMPONENTS

- Control Unit/Operating Unit for Tuner.
- 2. EHT Transformer
- 3. T. V. Deflection Yoke and Magnet Assembly
- 4. Unpopulated fire-retardent PCB
- 5. Connectors
- 6. EHT Cable
- 7. Focus Potentiometer
- 8. Thermistors (PTC)
- 9. Capacitors
- 10. Diodes
- 11. Transistors
- 12. Resistors
- 13. Pulse transformer
- 14. RF/IF Coils
- 15. Plastic extruded components except cabient
- 16. 4.43 MHz Crystal

Particulars of Companies Working in Organised Sector

2448. SHRI SATISH AGARWAL: Will the PRIME MINISTER be pleased to state the particulars of unit/chief executive and complete addresses of companies in the organised sector/SSI sector, capacity, location, details of licence/approval accorded for the manufacture of colour television till date alongwith the conditions governing them?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO): (a) The information

is being compiled/collected and will be laid on the Table of the House.

Observations on licensing Policy

2449 SHRI ASHFAQ HUSSAIN: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government are aware of the views expressed by the Reserve bank's Deputy Governor that the Central licensing policy and the absence of appropriate credit appraisal by nationalised banks are the main reasons for industrial sickness in the country;
- (b) whether the Deputy Governor further observed that the Government's licensing policy unfortunately did not encourage more efficient units; and
- (c) if so, Government's reaction thereto and whether Government would revise their licensing policy?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA): (a) to (c) The details of the views expressed by the Reserve Bank's Deputy Governor are being ascertained. A statement embodying Government's reactions will be laid on the Table of the House.

Constitution of a Board/Committee For Selection of Class III and IV Employees

2450. SHRI ASHFAQ HUSSAIN: Will the Ministry of HOME AFFAIRS be pleased to state:

- (a) whether his Ministry has issued a circular to all the Ministries to constitute a Board or Committee for selection of Class III and IV employees;
- (b) whether any guidelines for constitution of such Selection Committees or Boards has been issued in order to include one Scheduled Caste and one Muslim minority member in it;